

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1604**

**TO BE ANSWERED ON DECEMBER 15, 2022**

**AFFORDABLE HOUSING TO URBAN POOR**

**NO. 1604. SHRI THIRUMAAVALAVAN THOL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Pradhan Mantri Awas Yojana (PMAY) aimed to provide affordable housing to the urban poor with a target of building two crore affordable houses by 31 March, 2022;**
- (b) if so, the status report on this initiative;**
- (c) the details of homelessness, in percentage terms eradicated due to this initiative; and**
- (d) whether the Government has any proposal to increase the unit cost under the PMAY-Urban and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (c): The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U), Housing for All since 2015 to provide pucca house with basic amenities to the eligible urban families including homeless across the country. As per PMAY-U Scheme guidelines, States/Union Territories (UTs) were mandated to conduct demand survey through their respective Urban Local Bodies with the vision of 'Housing for All' following saturation approach. Against the validated demand of 1.12 crore houses, as on 28.11.2022, 1.20 crore houses have been sanctioned by the Ministry based on the project proposals submitted by States/UTs, out of which 1.06 crore have been grounded and more than 64 lakh have been completed/delivered to the beneficiaries. The Scheme has been extended till 31<sup>st</sup> December 2024 for completion of all the houses sanctioned under the Scheme. The State/UT-wise details of houses sanctioned, grounded and completed under the scheme are at Annexure-I.**

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**(d): Government of India is sanctioning the proposals based on the Detailed Project Reports (DPRs) along with project cost prepared by the implementing agencies of States/UTs. Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh under In-Situ Slum Redevelopment (ISSR), ₹1.5 lakh for Affordable Housing in Partnership (AHP) and Beneficiary Led Individual Construction or Enhancement (BLC) verticals of PMAY-U. Under Credit Linked Subsidy Scheme (CLSS) vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts upto ₹ 2.67 lakh per house is provided for beneficiaries of Economically Weaker Sections (EWS) and Lower Income Group (LIG) category. The remaining cost of the house as per DPR is shared by States/UTs/Urban Local Bodies (ULBs)/Beneficiaries. There is no proposal to increase the Central Assistance with this Ministry.**

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## State/UT-wise details of houses sanctioned, grounded for construction and completed under PMAY-U

S. No.	States/UTs	Houses sanctioned (Nos.)	Houses grounded (Nos.)	Houses completed (Nos.)
1	Andhra Pradesh	20,74,770	19,08,828	6,32,330
2	Bihar	3,27,321	3,09,599	98,936
3	Chhattisgarh	3,06,043	2,56,429	1,55,393
4	Goa	3,150	2,995	2,814
5	Gujarat	10,60,383	9,20,579	7,18,785
6	Haryana	1,66,762	91,400	55,278
7	Himachal Pradesh	13,249	12,826	8,521
8	Jharkhand	2,34,369	2,14,293	1,16,226
9	Karnataka	7,06,352	5,98,612	2,79,796
10	Kerala	1,66,661	1,32,793	1,04,730
11	Madhya Pradesh	9,60,261	8,95,900	5,55,956
12	Maharashtra	15,11,619	9,80,974	6,58,312
13	Odisha	2,13,846	1,66,548	1,15,389
14	Punjab	1,32,916	1,05,392	58,239
15	Rajasthan	2,76,766	1,88,358	1,37,716
16	Tamil Nadu	6,88,862	6,30,133	4,81,061
17	Telangana	2,49,467	2,39,424	2,11,992
18	Uttar Pradesh	16,89,827	15,18,085	11,84,821
19	Uttarakhand	62,763	42,546	25,268
20	West Bengal	6,91,150	5,11,989	2,99,553
<b>Sub-total (States)</b>		<b>115,36,537</b>	<b>97,27,703</b>	<b>59,01,116</b>
21	Arunachal Pradesh	9,002	8,526	3,900
22	Assam	1,61,478	1,56,007	63,999
23	Manipur	56,037	46,911	9,252
24	Meghalaya	4,759	3,776	1,098
25	Mizoram	40,756	38,340	6,009
26	Nagaland	32,335	32,100	10,849
27	Sikkim	704	579	183
28	Tripura	94,162	81,542	62,595
<b>Sub-total (N.E. States)</b>		<b>3,99,233</b>	<b>3,67,781</b>	<b>1,57,885</b>
29	A&N Islands	378	377	45
30	Chandigarh	1,271	1,197	1,126
31	D&NH and D&D	10,481	9,565	7,371
32	Delhi	30,195	28,710	27,308
33	J&K	49,146	47,281	16,147
34	Ladakh	1,366	1,074	643
35	Lakshadweep	-	-	-
36	Puducherry	16,394	16,031	7,423
<b>Sub-total (UTs)</b>		<b>1,09,231</b>	<b>1,04,235</b>	<b>60,063</b>
<b>Total</b>		<b>120.45 Lakh**</b>	<b>106.01 Lakh*</b>	<b>64.60 Lakh*</b>

\* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

\*\* Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.24 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC vertical of PMAY-U.